In reference to the directive issued by the Ministry of Human Resource Development, Department of School Education & Literacy video, the following instructions and measures have been issued for grant of exemption from the lockdown measures to conduct Board Examination for class X and XII in the State subject to the following conditions.

- 1. In the containment zone, no examination centre will be permitted.
- 2. Wearing of face masks by teachers, staffs and students will be mandatory.
- 3. There shall be provision of thermal screening and sanitizer at the centres and social distancing in all examination centres.
- 4. In view of examination to be conducted by different Boards, their examination schedules should be staggered.
- 5. Special buses may be arranged for transportation of the students to get examination centres.

(Tovikali, IA)

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